Setting up of TV Centres

3059. SHRI DALCHANDER JAIN : Will the Minister of INFORMATION AND BROADCASTING be pleased to state : the steps taken by Government to set up Television centres in the areas such as Panna and Damoh Districts, where nearby areas have no Television Centres at all ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION & BROADCASTING (SHRI V.N.GADGIL): TV service in the country is being expanded in a phased manner, depending on the availability of resources. Provision of TV service to uncovered areas, including Panna and Damoh will thus depend on the actual allocation of resources for TV expansion during the future Plan periods.

Increased Price for Levy Sugar

3060. SHRI C. D. GAMIT : Will the Minister of FOOD AND CIVIL SUP-PLIES be pleased to state :

(a) whether in view of the unremunerative price being given to cane growers the management of cooperative sugar mills has made a demand for increased price for levy sugar and permission for increasing the quota of non-levy sugar; and

(b) if so, the reaction of Government thereto?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH) : (a) and (b). No such specific demand has been received from the National Federation of Cooperative Sugar Factories Ltd. which is the apex body for sugar factories in the cooperative sector, at the national level. However, general representations have been received from time to time, from various associations/ bodies and individual sugar factories during the current season in respect of problems facing the sector and for revising the levy prices. The various points and suggestions have been looked at. Keeping all factors in view, including the need for sugar mills to pay remunerative cane price to growers, Government have notified revised levy prices with effect from 1st April, 1985.

Supply of Essential Commodities to Gujarat

3061. SHRI C. D. GAMIT : Will the Minister of FOOD AND CIVIL SUP-PLIFS be pleased to state :

(a) the quantity of rice, wheat, sugar, coarse grains, kerosene and edible oil demanded by the Government of Gujarat in each quarter during January, 1984 to December, 1984;

(b) the quantity of these commodities sanctioned and the quantity thereof actually supplied; and

(c) the reasons for not meeting the demand made by Gujarat?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH) : (a) and (b). A statement indicating the information is attached.

(c) Allocations of foodgrains and edible oils are only supplemental in nature to open market availability. Position in respect of other commodities is explained in the statement referred to above.